

PROCEEDINGS OF THE DISTRICT & SESSIONS JUDGE, SHIVAMOGGA

SUBJECT: Inter District transfer of officials - posting orders issued. - reg.

- R E A D:-** 1. Hon'ble High Court's Order No. DJA.II.-Transfer- 2020. dated:25.11.2020.
2. Office note submitted & orders passed on 07.12.2020.

ORDER NO. ADM. 132 /2020 DJS. 21356-83 /2020.
SHIVAMOGGA, DATED THIS THE 07th DAY OF DECEMBER 2020.

The following officials who have been transferred to the Unit of District & Sessions Judge, Shivamogga under orders of Hon'ble High Court cited at read 1 above are posted to the Courts shown against them.

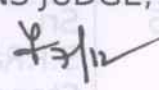
Sl. No.	Name & designation of the officials	Court in which now working	Court to which now posted in this Unit.
1	2	3	4
1	Smt. Shaheen, FDA	Court of Civil Judge and Addl. JMFC, Tarikere, Chikkamagaluru	Prl. District and Sessions Court, Shivamogga.
2	Smt. Shyamaladevi, FDA	Court of Civil Judge and JMFC, Sandur, Bellari.	Prl. District and Sessions Court, Shivamogga.
3	Sri. Nagaraja.D. FDA	Court of JMFC-II, D.K.Mangaluru.	Prl. Civil Judge and JMFC Court, Sagara.
4	Sri. Prashanth.G.H., FDA	Chief Metropolitan Magistrate Court, 2 nd ACMM, City Civil Court, Bengaluru.	III Addl. Civil Judge and JMFC Court, Shivamogga.
5	Sri. S.P.Raghavendra, Stenographer	Court of Senior Civil Judge and JMFC, Chikkanayakanahalli (on deputation) Tumakuru.	Prl. Senior Civil Judge and JMFC, Sagara.
6	Smt. Radha.M.R., Stenographer	Court of II Addl. Civil Judge and JMFC, Harihara, Davanagere.	Addl. Senior Civil Judge and JMFC, Sagara.

7	Sri.Yathiraj.K.M., SDA	Court of Prl. District & Sessions Court Udupi (Now working in the court of IV Addl. Civil Judge and JMFC Udupi on deputation)	Family Court, Shivamogga.
8	Smt. Asma Banu.N. SDA	Court of Senior Civil Judge and JMFC, Gubbi, Tumakuru.	Prl. Civil Judge and JMFC, Shivamogga.
9	Miss. Poornima.K. SDA	Court of Civil Judge and JMFC, Hangal, Haveri.	Prl. Senior Civil Judge and JMFC, Sagara.
10	Smt. Chandrakala.S.P. Typist	Court of Senior Civil Judge and JMFC, Virajpet, Kodagu- Madikeri.	Prl. Senior Civil Judge and JMFC, Bhadravathi.
11	Smt. K.C.Madhumathi, Process-Server	Family Court, Davanagere.	Prl. District and Sessions Court, Shivamogga.

The above officials are not entitled for T.A., D.A., joining time, etc., since the transfer of the said officials have been ordered by the Hon'ble High Court at their own request.

The seniority of the above officials will be counted in the Unit of District & Sessions Judge, Shivamogga from the date they report to duty and further they shall become junior to the junior most official in their respective cadre in Shivamogga Unit.


(MUSTAFA HUSSAIN S A)

PRL.DISTRICT & SESSIONS JUDGE,
SHIVAMOGGA. 

Copy submitted to the Hon'ble Registrar General, Hon'ble High Court of Karnataka, Bengaluru (with a covering letter) for kind information.

Copy for information and necessary action to:-

1. The Prl. City Civil and Sessions Judge, Bengaluru.
2. The Registrar, Chief Metropolitan Magistrate Court, 2ACMM, City Civil Court, Bengaluru.
3. The Prl. District and Sessions Judge, Chikkamagaluru.
4. The Prl. District and Sessions Judge, Bellari.
5. The Prl. District & Sessions Judge, Dakshina Kannada, Mangaluru.
6. The Prl. District and Sessions Judge, Tumakuru.
7. The Prl. District and Sessions Judge, Davanagere.
8. The Prl. District and Sessions Judge, Udupi.
9. The Prl. District and Sessions Judge, Haveri.
10. The Prl. District and Sessions Judge, Kodagu- Madikeri.
11. The Prl. Judge, Family Court, Shivamogga.
12. The Prl. Judge, Family Court, Davanagere.
13. The Prl. Senior Civil Judge and JMFC, Bhadravathi.
14. The Prl. Senior Civil Judge and JMFC, Sagara.
15. The Senior Civil Judge and JMFC, Chikkanayakanahalli, Tumakuru.
16. The Senior Civil Judge and JMFC, Gubbi, Tumakuru.
17. The Senior Civil Judge and JMFC, Virajpet, Kodagu- Madikeri.
18. The Prl. Civil Judge and JMFC, Shivamogga.
19. The Prl. Civil Judge and JMFC, Sagara.
20. The Civil Judge and Addl. JMFC, Tarikere, Chikkamagaluru.
21. The Civil Judge and JMFC, Sandur, Bellari.
22. The II Addl. Civil Judge and JMFC, Harihara, Davanagere.
23. The IV Addl. Civil Judge and JMFC, Udupi.
24. The Civil Judge and JMFC, Hangal, Haveri.
25. The JMFC-II, Dakshina Kannada, Mangaluru.
26. The officials concerned viz:
 - (i) Smt. Shaheen, FDA, Court of Civil Judge and Addl. JMFC, Tarikere, Chikkamagaluru
 - (ii) Smt. Shyamaladevi, FDA, Court of Civil Judge and JMFC, Sandur, Bellari.
 - (iii) Sri. Nagaraja.D. FDA, Court of JMFC-II, D.K.Mangaluru.
 - (iv) Sri. Prashanth.G.H., FDA, Chief Metropolitan Magistrate Court, 2nd ACMM, City Civil Court, Bengaluru.
 - (v) Sri. S.P.Raghavendra, Stenographer, Court of Senior Civil Judge and JMFC, Chikkanayakanahalli(on deputation), Tumakuru.
 - (vi) Smt. Radha.M.R., Stenographer, Court of II Addl. Civil Judge and JMFC, Harihara, Davanagere.
 - (vii) Sri.Yathiraj.K.M., SDA, Court of Prl. District & Sessions Court Udupi (Now working in the court of IV Addl. Civil Judge and JMFC Udupi on deputation)
 - (viii) Smt. Asma Banu.N. SDA, Court of Senior Civil Judge and JMFC, Gubbi, Tumakuru.

- (ix) Miss. Poornima.K. SDA, Court of Civil Judge and JMFC, Hangal, Haveri.
- (x) Smt. Chandrakala.S.P. Typist, Court of Senior Civil Judge and JMFC, Virajpet, Kodagu-Madikeri.
- (xi) Smt. K.C.Madhumathi, Process-Server, Family Court, Davanagere.

through their Presiding Officers concerned.

- 27. The Sheristedar, A/c.branch, District & Sessions Court, Shivamogga.
- 28. The Process Nazir, District & Sessions Court, Shivamogga.
- 29. The Proceedings file.
- 30. The General Proceedings file.
- ~~31.~~ The Office file.

- (i) Smt. Shreenu, FDA, Court of Civil Judge and Adl. JMFC, Tarkere, Chikkamagaluru
- (ii) Smt. Shyamaladevi, FDA, Court of Civil Judge and JMFC, Sandur, Bellari
- (iii) Smt. Nagaraja.D. FDA, Court of JMFC-II, D.K.Mangaluru
- (iv) Smt. Prashanthi.G.H., FDA, Chief Metropolitan Magistrate Court, 3rd ACM, City Civil Court, Bengaluru
- (v) Smt. S.Raghavendra, Stenographer, Court of Senior Civil Judge and JMFC, Chikkansayakanahalli (on deputation), Tumakuru
- (vi) Smt. Radha.M.R., Stenographer, Court of II Adl. Civil Judge and JMFC, Harihara, Davanagere
- (vii) Smt. Yashraj.K.M., SDA, Court of Pt. District & Sessions Court, Udipi (Now working in the court of IV Adl. Civil Judge and JMFC Udipi on deputation)
- (viii) Smt. Asma Banu N. SDA, Court of Senior Civil Judge and JMFC, Gubbi, Tumakuru